

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 81 OF 2016 &**  
**IA NO. 192 OF 2016**

**Dated: 22<sup>nd</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Power Maharashtra Ltd. ....Appellant (s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshat Jain  
Mr. Nishtha Kumar

**ORDER**

We are informed that this matter is connected with Appeal No. 166 of 2014 and other companion appeals pending before Full Bench, which are listed on 25.04.2016.

Therefore, list this matter before the Full Bench on **25.04.2016**.  
Tag to Appeal No. 166 of 2014 and batch.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/mk